

Government to set up benches of High Courts by implementing the recommendations of Jaswant Singh Commission in order to provide cheap and handy justice to the litigants.

- (vii) **Need to provide more funds to Rajasthan Government for relief operations in drought affected areas of Bikaner district, Rajasthan**

SHRI MANPHOOL SINGH (Bikaner): MR. Speaker, Sir, during last four months more than 100 children have died due to malnutrition in Bikaner district and Falodi Tehsil of Rajasthan.

Similarly, thousands of sheep and approximately five thousands Rathi cows of goods breed died due to shortage of water and fodder and with great distress the cattle-breeders are letting their cows to go outside.

Besides, in the drought prone areas of district Bikaner the water of the wells whether it was saline or sweet it has almost dried up. Therefore, there is actual shortage of potable water for human beings as well as for cattle.

Similarly nominal electricity is supplied to the tubules. due to which people are unable to draw even saline water from the wells. With permission of the Government of India power is being supplied to Rajasthan from Singrauli, but it is not sufficient. Therefore, the Government of India should issue orders for more power supply from Singrauli.

Leaving their homes, the poor labourers are wandering here and there for providing relief works. Nominal relief works are taken up in Bikaner district and only a few labourers are engaged in them.

Therefore, I request the Union Government to provide funds to Rajasthan Government for Livestock relief works and for the distribution of foodgrains and issue orders to Rajasthan Government to spend the fund immediately on the said works.

12.22 hrs

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS CONTD.

[English]

MR. SPEAKER: Now we take up the discussion on no-confidence motion. The time allotted was eight hours. Time consumed is three hours and 48 minutes. Time consumed by Shri Jaswant Singhji one hour 15 minutes, Shri Arjun Singhji 28 minutes, Shri Ram Vilas Paswan 38 minutes, Shri P. Chidambaram 40 minutes, Shri Somnath Chatterjee 51 minutes, Shri Sontosh Mohan Dev 11 minutes and time available may be not more than six hours today. Four hours plus two hours, six hours. We shall have to bear that in mind. We are not going to limit that.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): When I was on my legs yesterday, I was trying to place before the House, if the no-confidence motion is passed, what would be the scenario in the country and also I tried to bring before the House, the state of affairs of different States run by the Opposition parties like the CPI (M) BJP and Janata. I was speaking about the situation in West Bengal where the Marxist Communist Party and their other alliances are at the helm of affairs and the number of industries, small-scale and big ones have been closed and the number of unemployed. The House will be quite amazed to know that this is the only State in India which is at the moment running their Government with the loan from a private financing firm. This is the status of their financial management.

Shri Somnath Chatterjee has brought before the House various situations and points. According to him, there is a total mismanagement of this Government in the economic affairs.

A Government which runs by private finance, the gentleman belonging to this political party, coming and giving sermon in the House to a Government which has now